

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:159
ANSWERED ON:07.03.2001
PLAN SIZE FOR STATES
IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

Will the Minister of PLANNING be pleased to state:

- (a) whether in a bid to correct the loopholes in the planning exercise, the Planning Commission has fixed a core plan size for all States on the basis of "visible resources";
- (b) if so, the reaction of the States in this regard;
- (c) whether the Commission has taken into account the expectations of the States for a 15% increase in allocation; and
- (d) if so, the extent to which the decision of the Planning Commission is likely to correct the loopholes in the planning exercise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF INVESTMENT, MINISTER OF STATE IN THE MINISTRIES OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 159 FOR ANSWER ON 07-03-2001 REGARDING PLAN SIZE FOR STATES BY SHRI Y.S. VIVEKANANDA REDDY AND SHRI IQBAL AHMED SARADGI.

(a): Yes, Sir. States' Plan outlays for the current year 2000-01 have been finalized in consultation with the States concerned taking into consideration

- (i) the trend of aggregate actual resource mobilization for the Plan of the State over the first three years of the Ninth Plan; and
- (ii) a realistic estimate of resources available for financing the Plan. Since most of the States had already budgeted relatively higher Plan size prior to holding of Annual Plan discussions, the more realistic Plan size based on identifiable resources that was finally agreed upon in accordance with the criteria indicated above has been termed the "Core Plan". A statement giving approved outlay vis-à-vis actual expenditure for the first three years of Ninth Plan is at Annexure-A.

(b): States in general have appreciated this approach.

(c): No, Sir, Plan size does not, normally, involve any obligatory hike in the plan allocation by any specific percentage point. The size of the plan, and its increase from year to year, depends primarily on the additional resources that a State is able to mobilize. During State Plan discussions States were encouraged to mobilize additional resources to achieve a Plan size higher than the Core Plan size. At the same time, Core Plan outlays for 2000-01 are already higher by more than 15% over the previous year's revised approved Plan outlays in respect of the States of Andhra Pradesh, Arunachal Pradesh, Bihar, Goa, Gujarat, Karnataka, M.P., Meghalaya, U.P. and West Bengal. A statement giving State-wise details of revised approved outlay for 1999-2000 and approved core Plan outlay for 2000-01 is at Annexure-B.

(d): The core plan approach is part of the Planning Commission's on-going efforts to strengthen and streamline the planning exercise at the State level.

ANNEXURE-A

STATEMENT GIVING DETAILS REGARDING APPROVED OUTLAY/ ACTUAL EXPENDITURE FOR ANNUAL PLANS 1997-98, 1998-99 AND 1999-2000

(Rs.Crore)

Sl.No.	States	ORIGINALLY APPROVED OUTLAYS	ACTUAL EXPENDITURE
		1997-98	1998-99 1999-2000
		1997-98	1998-99 1999-2000 +

1.Andhra Pradesh	3579.55	4678.95	5480.00	3707.23	4971.97	5480.00	\$
2.Arunachal Pradesh	600.00	625.00	665.00	489.38	463.02	503.00	
3.Assam	1510.28	1650.00	1750.00	1283.18	1293.67	1500.00	
4.Bihar	2268.42	3768.74	3630.00	1711.43	2424.65	2471.99	
5.Goa	230.56	291.34	281.19	198.59	220.61	241.00	
6.Gujarat	4509.62	5450.00	6550.00	3905.07	3939.19	6550.00	
7Haryana	1576.04	2260.00	2300.00	1303.61	1522.91	1785.00	
8.Himachal Pradesh	1008.00	1440.00	1600.00	1294.33	1539.65	1601.17	
9.Jammu & Kashmir	1551.81	1900.00	1750.00	1496.28	1259.62	1758.00	
10.Karnataka	4153.59	5353.00	5800.00	4424.48	5649.04	5231.35	
11.Kerala	2851.10	3100.00	3250.00	2867.62	3355.27	3010.45	
12.Madhya Pradesh	3718.15	3700.00	4004.00	3343.91	3376.86	3473.75	
13.Maharashtra	8393.19	11600.73	12162.00	7938.03	8187.48	12161.66	
14.Manipur	410.00	425.00	475.00	345.28	388.55	475.00	\$
15.Meghalaya	382.00	400.00	465.00	248.83	299.38	350.00	
16.Mizoram	290.00	333.00	360.00	295.25	272.06	380.51	
17.Nagaland	291.00	300.00	315.00	232.33	245.97	320.50	
18.Orissa	2529.46	3084.43	3309.17	2037.14	2581.61	2553.13	
19.Punjab	2100.01	2500.00	2680.00	2008.80	2006.27	2680.00	
20.Rajasthan	3514.42	4300.00	4750.00	3987.35	3832.83	3855.14	
21.Sikkim	220.00	237.00	250.00	190.12	224.30	250.00	\$
22.Tamil Nadu	4004.90	4500.00	5250.00	4010.63	4515.81	5250.00	
23.Tripura	439.91	440.00	475.00	412.59	392.25	437.00	
24.Uttar Pradesh	7246.57	10260.00	11400.00	5652.36	6363.95	5104.08	
25.West Bengal	3907.62	4594.85	5787.00	2840.10	3459.64	3674.73	
Total (States)	61286.20	77192.04	84738.36	56223.92	62786.56	71097.46	

+ : Actual Expenditure not available; Reised Outlay have been taken.
\$: Revision not sought by State Govt, Approved Outlay repeated.

ANNEXURE-B

STATEWISE REVISED OUTLAY FOR 1999-2000 AND CORE PLAN AND BUDGETTED PLAN OUTLAY FOR 2000-01

(Rs. Crore)

Sl. No.	States/UTs	Revised Outlay 1999-2000	Core Plan Outlay 2000-01	Budgetted Outlay 2000-01	Percentage increase in Outlay over 1999-2000
1.	Andhra Pradesh	5480.00	7,708.00	8228.12	40.66
2.	Arunachal Pradesh	503.00	640.00	850.00	27.24
3.	Assam	1500.00	1,520.00	2296.82	1.33

1.Andhra Pradesh 5480.00 + 7,708.00 8228.12 40.66
2Arunachal Pradesh 503.00 640.00 850.00 27.24

3.Assam 1500.00 1,520.00 2296.82 1.33

4.Bihar 2471.99 3,100.00 4076.41 25.41
5.Goa 241.00 332.00 325.00 37.76
6.Gujarat 6550.00 7,600.00 7600.00 16.03
7Haryana 1785.00 1,920.00 2530.00 7.56
8.Himachal Pradesh 1601.17 1,382.00 1720.00
9.Jammu & Kashmir 1758.00 1,750.00 2525.00
10Karnataka 5231.35 7,250.00 7274.00 38.59
11.Kerala 3010.45 3,317.00 3535.00 10.18
12.Madhya Pradesh 3473.75 4,450.00 3827.33 28.10
13.Maharashtra 12,161.66 11,500.00 12330.00
14.Manipur 475.00 + 451.00 681.95
15.Meghalaya 350.00 480.00 517.00 37.14
16Mizoram 380.51 401.26 360.00 5.45
17.Nagaland 320.50 326.00 496.98 1.72
18.Orissa 2,553.13 2,665.00 3381.67 4.38
19.Punjab 2,680.00 2,420.00 2700.00
20.Rajasthan 3,855.14 4,146.00 4418.14 7.54
21.Sikkim 250.00 + 250.00 250.00
22.Tamil Nadu 5,250.00 5,700.00 5700.00 8.57
23.Tripura 437.00 485.00 720.40 10.98
24.Uttar Pradesh 5104.08 9,025.00 9025.00 76.82
25.West Bengal 3674.73 5,657.86 6342.58 53.97

+ : Revision not sought by the State Govt; Approved Outlay repeated.